

Name of CD: Emerald Lands India Private Limited

Date of Commencement of CIRP: 02.01.2020

List as on: 21.01.2022

Annexure 1

List of Secured Financial Creditors belonging to any class of creditors

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)														(Amount in Rs)
Sl.No.	Name of the Creditor	Details of Claim received		Details of Claims Admitted						Amount of Contingent Claims	Amount of any Mutual dues, that may be set-off	Amount of Claim Not Admitted	Amount of Claims under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	IL&FS Financial Services Limited		21486,91,339	21465,20,830					62.49%			21,70,509		
Total			21486,91,339	21465,20,830					62.49%			21,70,509		